

**Annexure-3**

Name of the corporate debtor: **AK EDU TECHNOLOGIES PRIVATE LIMITED** : Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023

In accordance with Section 25(2) (c), IBC, 2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Remarks, if any									
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification							

(Amount in ₹)

